

3

O.A.No. 667/06

ORDER DATED: 21.09.2006

Heard Mr. P.Jena, Ld. Counsel for the Applicant and Mr. U.B.Mohapatra, Ld. Sr. Standing Counsel for the Respondents; on whom a copy of this O.A. has already been served.

Having heard Ld. Counsel for both the parties, it is found that the Applicant has approached this Tribunal without exhausting departmental remedies available to him.

The O.A. is dismissed. It is open to the Applicant to approach the appropriate authority.

Send copies of this order, along with copies of the O.A., to the Respondents and free copies of this order be given to the Ld. Counsels for both the parties.

  
MEMBER (ADMN.)